

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

D.A. No. 2398/1996

Tuesday this the 12th day of November, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Dori Lal Mishra (Retd. S.P.M)
S/o late Shri Chunni Lal Mishra
r/p 67, Friends Enclave, East Block,
Nangloi, Delhi-110041. Applicant

(By Advocate Mr. ... (None present)).

Vs.

1. Union of India through the
Secretary, Ministry of Communication,
Department of Posts, Parliament Street,
New Delhi.
2. Director Postal Services (P)
Office of Chief Postmaster General,
Delhi Circle, New Delhi-1. Respondents

The application having been heard on 12.11.1996,
the Tribunal on the same day delivered the following:

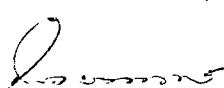
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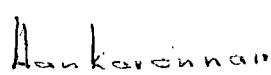
CHETTUR SANKARAN NAIR(J), CHAIRMAN

Applicant seeks to quash A4 order dated
20.5.93. This order was passed three years and six
months ago and a challenge to the same at this point
of time is highly belated.

2. Application is dismissed. No costs.

Dated the 12th November, 1996.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
CHAIRMAN

ks.